THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 20th April, 2015

HCM/A-24/80-Estt(VII) It is hereby informed to all those who applied for the post of Mali in response to this Registry's Advertisement No. HCM/A-24/80-Estt(VII)24626 dated 21st February, 2015 that interview will be held on 9th May, 2015 (Saturday) at the High Court Complex, Mantripukhri, Imphal.

All the candidates are hereby informed to collect their Admit Cards from this Registry during office hours from 29th April, 2015 to 8th May, 2015.

Sd/-

(N. ROJIT SINGH)

JOINT REGISTRAR (ADMN./PM&P)

HIGH COURT OF MANIPUR

HCM/A-24/80-Estt(VII)/1055-65

Imphal, the 20th April, 2015

Copy to:

- 1. The Director, Doordarshan Dendra, Imphal.
 - for favour of wide announcement in the News items.
- 2 The Director, Information and Public Relations, Imphal.
 - with one spare copy for favour of wide publicity in the News item.
- 3. The Central Project Coordinator (CPC), High Court of Manipur. He is requested to upload the same in the official Website of this Registry.
 - 4. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
 - 5. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
 - 6. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
 - 7. The Assistant News Editor, AIR, Imphal.
 - for favour of wide announcement in the News item.
 - 8. The News Editor, ISTV, Imphal.
 - for favour of wide announcement in the News item.'
 - 9. The Editor: 1) Sangai Express (Eng), 2) Poknapham with a request to publish the above Notification in the esteemed daily for 2 (two) alternate days at the earliest possible and to submit the bill in "triplicate" for early payment.
 - 10. The P.A. to Registrar/Guard File/Order Book.
 - 11. Concerned File.

JOINT REGISTRAR (ADMN./PM&P)

HIGH COURT OF MANIPUR